



\$~C23

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 460/2014 & CO.APPL. 1353/2019

MERCURIA ENERGY TRADING B.V. Petitioner

Through: Ms. Sayobani Basu & Mr.

Akash Ray, Advs.

versus

INDO MERCURIA INTERNATIONAL PRIVATE LIMITED

..... Respondent

Through: Ms. Aarushi Tiku, Mr. Abhay

Agnihotri & Mr. Vikram

Choudhary, Advs.

CORAM:

HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER 07.05.2024

%

No time left.

Re-notify on 10.09.2024.

DHARMESH SHARMA, J.

MAY 07, 2024/sa